

## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No173/KB/2015 I.A-13/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		Narayanan Sisupalan -Versus- The Peerless General Finance & Investment Co. Ltd.		
Under Section		58/59		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Rajib Khullich, Aduocata - Petitioner.

## ORDER

Ld. Counsel for the petitioners is present. None from the respondent's side.

Ld. Counsel for the petitioner submitted that he has filed rejoinder on 03/07/2017. Pleadings are complete.

List the matter on 09/08/2017 for arguments.

(Vijai Pratap Singh) Member (J)